

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(69)

C.S.A. No. 381/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Gentex Merchants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Adv. Sastha Vidhi a/w i/b Dave & Adv. Disha Saxena	Gurish & Co.	
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for Gentex Merchants
Private Ltd.

[Signature]

[Signature]

ORDER

CSA No. 381/230-232/NCLT/MB/MAH/2017

CSA No. 387/230-232/NCLT/MB/MAH/2017

List this matter on 02.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

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ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Daljita Financial & Technical Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Adv. Anshu Vidhi	a/w	
2.	Adv. Disha Saxena	i/b Dava & Co. for Daljita Financial & Technical Services	

ORDER

CSA No. 381/230-232/NCLT/MB/MAH/2017

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Sd/-

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Member (Judicial)